

[Translation]

Invitation for Participation in International Youth Conference and Cultural Festival, Kingston

2364. SHRI PIYUS TIRAKY : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Indian Government have received an invitation for sending their delegation to 'International Youth Conference and Cultural Festival' to be held in Kingston (Jamaica);

(b) if so, the details regarding the Indian delegation :

(c) the reasons for not constituting Youth Committee in India at the National level; and

(d) the programmes chalked out by Government during International Youth year, and other details in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) Yes, Sir.

(b) To Government delegation is attending the Conference.

(c) A Working Group at the national level was constituted in August, 1983. It chalked out programmes for IYY which were approved by the government.

(d) A statement is attached.

Statement

[Invitation for Participation in International Youth Conference and Cultural Festival, Kingston.]

(i) Observance of the birthday of Swami Vivekananda (12th January) as the National Youth Day.

(ii) Observance of January 12 to January 19 as National Youth Week.

(iii) Holding of national and international seminars.

(iv) Organisation of national integration camps.

(v) Organisation of exhibitions.

(vi) Holding of national games.

(vii) Holding of a national theatre festival.

(viii) Organisation of youth festivals.

(ix) Setting up of more youth hostels.

(x) Issue of commemorative coins and stamps.

(xi) Organisation of special programmes by the National Service Scheme units and the Nehru yuvak kendras.

(xii) Institution of national youth awards.

[English]

Recruitment of Casual Workers by Archaeological Survey of India

2365. SHRI CHITTA MAHATA : Will the Minister of CULTURE be pleased to state :

(a) whether labour laws are not being properly enforced in the Archaeological Survey of India in recruiting the casual workers;

(b) if so, the details in this regard; and

(c) if not, how many casual workers have been working there and since when and reasons for not regularising their services ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) : (a) No labour laws are being flouted in recruiting the casual workers.

(b) Does not arise.

(c) Information is being collected.

"Pollution of Gomati River in Lucknow"

2366. SHRI DHARAM VIR SINGH TYAGI : Will the PRIME MINISTER be pleased to state :

(a) whether the people of Lucknow are facing a grave health hazard on account